

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 9635- JK (LD) of 2025

DATED: - 07 - 08 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

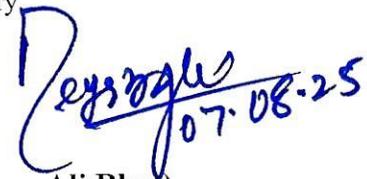
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 07.08.2025

No:-LAW-OIC/08/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 9635- JK (LD) of 2025 dated 07.08.2025.

S No.	Title of the Case	OIC
1	WPC No. 635/2022 titled shamsheer Singh Vs UT of J&K	Shri Om Parkash DY SP Hqrs Ramban
2	SWP No. 2046/2015 titled Dilshada Begum Vs UT of J&K and Ors	
3	WPC NO. 2190/2022 titled Kalyan Singh Vs UT of J&K and Ors	
4	WPC No. 1177/2022 titled Fulail Singh and Ors Vs UT of J&K	
5	FIR No.77/2024,P/s Khansahab, U/s 341,307,506 & 201 IPC titled UT of J&K V/s Ghulam Qadir Bandroo and Anr	Mr. Mohd Anzar, SDPO P/S Khansahib
6	FIR No. 151/2023 u/s 8/21 NDPS Act of P/S Sumbal in case titled UT of J&K V/S Bashir Ahmad Dar.	Sh. Abdul Hameed, Dy.SP SDPO, Police Station, Sumbal
7	WP No. 2585/2024 titled Manzoor Ahmad Dar Vs UT of J&K and Ors	Shri Rashid Younis, SP (KPS-116058) Addl. SP Awantipora)
8	CCPS No. 130/2025 in OWP 787/2014 titleed M/s Sidiq Steel Industry and Ors Vs Atal Dulloo and Ors	Shri Ashaq Hussain JKPS SDPO Zakura Srinagar

Neeraj

Jm